NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/12/2017 NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi : M/s Aswini Health Care Ltd NAME OF THE RESPONDENT(S) UNDER SECTION : 241/242 of companies act 2016 S.No. NAME (IN CAPITAL) **SIGNATURE** REPRESENTATION BY WHOM 1. p. mushi ku) has Coinson to Remode 12 to 22 S. P. muels 2. SUSTHMITA UDAYASANKAR COUNSEL FOR RESPONDENTS Solitary
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<u>ORDER</u>

Proxy representing the counsel on record for petitioner present and prayed time stating that the senior counsel could not attend before the Tribunal as he is away from Chennai. Counsel for R1 to R11 and counsel for R12 to R21 are present. Time extended at request. Put up on 23.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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